

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 112
43/241/PB/2020

IN THE MATTER OF:

Rohit Khanna & anr.	...	Applicant/Petitioner
Vs		
Royce Developers Pvt Ltd & Ors.	...	Respondent

Order under Section 241(1).

Order delivered on 15.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

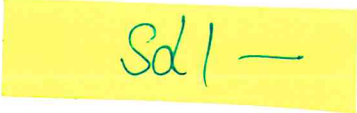
PRESENT:

For the Respondent : Mr. Arjun Sawhney, Adv.

ORDER

List on 26.03.2021.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

15.01.2021
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